

In the High Court of Judicature, Bombay.

Now day, the 13 day of Feb 1865

SPECIAL APPEAL No. 951 OF 1864

Krishna Han Patil of the  
Konkan District.

Appellant

(Original Plaintiff)

versus

Shama widow of Kumlya  
Temkar of the Konkan District

Respondent

(Original Defendant.)

Rs. 150 - " - "

The claim in the Original Suit was to recover the amount due on a note of hand issued to the plaintiff by the defendant

In Appeal No. 226 of 1864 the Judge of the District of the Konkan at Darna reversed the Decree of the M. J. R. who had awarded the amount claimed

A Special Appeal was preferred in the High Court on the grounds that the decision of the District Judge is contrary to law in that (1) he has erroneously held that it was not Competent

competent to Shama wife of Kumlya to make  
or execute the documents sued on so as to  
bind Kumlya, and that (2) the District Judge  
erred in not awarding against Shama in  
person she having admitted the execution  
of the Bond in question.

The Court reversed  
of ~~reversed~~ the defendant ~~Shama~~  
the decree of the Court below and  
remanded the cause for retrial on  
the second issue laid down by  
the District Judge and a new  
decree upon the merits as required  
that defendant costs to follow the  
final decision

R. Coak  
H. C. C. M.  
A. M. M. M.

MEMORANDUM OF COSTS incurred in Special Appeal No. 951

of 186 *A* against the decision of the Judge \_\_\_\_\_ of the District of *the Kookur* and disposed of on the *13<sup>th</sup>* February by *remanding the same for retrial.*

IN THIS COURT.

BY THE APPELLANT—

Stamps for copies of Decree and Judgment .....	3	..	..	✓
<del>Stamp for an application .....</del>	<del>2</del>	<del>..</del>	<del>..</del>	<del>✓</del>
Stamp for Vukeelutnama .....	4	..	..	✓
Batta for Process and Postage .....	1	5	..	✓
Sectioner's Fee .....	2	3	6	✓
Vukeel's Fee one-fourth .....	1	2	..	✓
				11 10 6
				13 10 6
				11 10 6
				13 10 6
Rupees .....				13 10 6

BY THE RESPONDENT—

Stamp for Vukeelutnama .....	2	..	..	✓
Vukeel's Fee one-fourth .....	1	2	..	✓
				3 2 ..
Rupees .....				3 2 ..



*[Handwritten Signature]*

*[Handwritten Signature]*  
Registrar

Sealer  
The 13<sup>th</sup> day of February 1865.

Issued a Certificate on the  
Majesty's Treasury the Bank  
of Bombay for the refund of  
Rs Eight being the value of  
Stamp used for Special  
Appeal in this case

West  
Registrar